

ITEM NO.3

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 61/2022

BAUWA @ ANUJ

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 229706/2024 - GRANT OF BAIL

Date : 29-11-2024 The matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Mr. Ratnakar Dash, Sr. Adv.
 Mr. Harshvardhan Mall Visen, Adv.
 Mr. Sandeep Kumar Jha, AOR

For Respondent(s) Mr. Adarsh Upadhyay, AOR
 Ms. Pallavi Kumari, Adv.
 Mr. Shashank Pachauri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. IA No. 229706 of 2024, being an application for bail, filed by the appellant has been listed today. We find from the previous orders that records of High Court and the trial court have been received.
2. Since the parties are yet to be provided with soft copies of the records, Registry is directed to take proper steps in this behalf.
3. The appellant has filed another application, being IA No.250906 of 2023. Therein, a plea has been taken by the appellant that he was a juvenile on the date of commission of offence, i.e., 11.04.1993.
4. In support of his age, the appellant has relied on a Student Register Transfer Certificate issued by Gurukul Sansthan Secondary School, Rudrapur, Tilhar, Shahjahanpur (U.P.), being Annexure A-2 to the application. If the said

certificate is to be believed, the appellant was hardly 11 (eleven) years old as on 11.04.1993.

5. Accordingly, we direct the District and Sessions Judge, Shahjahanpur, Uttar Pradesh to conduct an enquiry in accordance with law to determine whether the plea of the appellant is correct or not. A report shall be placed before this Court on the next date of hearing.

6. Relist the criminal appeal together with IA No. 229706 of 2024 and IA No.250906 of 2023 in February, 2025.

7. Registry will intimate this order to the District and Sessions Judge, Shahjahanpur.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)